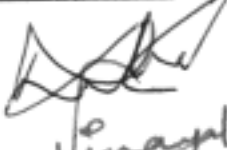
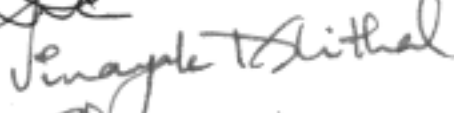



**National Company Law Tribunal  
Allahabad Bench**

CP NO. (IB) 118 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018

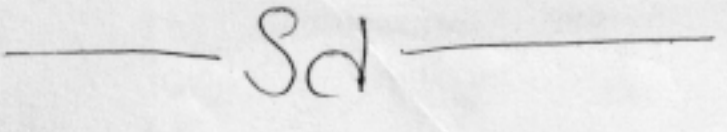
NAME OF THE COMPANY: Dasaprakash Hotels & Resorts Pvt Ltd VS MIS  
Ashiyana Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nishant Mishra	Advocate	Petitioner	
2.	Vinayak Mithal	Advocate	Respondent	
3.	Swapnil Kumar	Advocate	Respondent	

**CP NO.(IB)118/ALD/2017**

Sh. Nishant Mishra, Advocate for the petitioner. Sh. Vinayak Mithal along with Sh. Swapnil Kumar, Advocates for the respondent, is present.

Heard arguments of the learned counsel for both the parties. The order is reserved.



**V.P. SINGH,  
MEMBER (JUDICIAL)**

**Dated: 27.02.2018**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)